## For Immediate release

## Telecom Regulatory Authority of India

Information Note to the Press (Press Release No.28/2023)

Extension of last date to receive comments/counter-comments on TRAI's Consultation Paper on "Regulating Converged Digital Technologies and Services - Enabling Convergence of Carriage of Broadcasting and Telecommunication services."

New Delhi, 27<sup>th</sup> March, 2023: The Telecom Regulatory Authority of India (TRAI) had released a Consultation Paper on "Regulating Converged Digital Technologies and Services – Enabling Convergence of Carriage of Broadcasting and Telecommunication services" on 30<sup>th</sup> January, 2023. The last date for receiving written comments on the issues raised in the Consultation Paper from stakeholders was fixed as 27<sup>th</sup> February, 2023 and for countercomments as 13<sup>th</sup> March, 2023. On stakeholders request the last date of receiving written comments was extended up to 27<sup>th</sup> March, 2023 and for counter-comments up to 10<sup>th</sup> April, 2023.

- 2. Now, keeping in view the further requests of stakeholders for extension of time for submission of comments, it has been decided to extend the last date for submission of written comments and counter-comments upto 3<sup>rd</sup> April, 2023 and 17<sup>th</sup> April, 2023 respectively.
- 3. The Comments and counter-comments may be sent, preferably in electronic form to Shri Sanjeev Kumar Sharma, Advisor (Broadband and Policy Analysis), TRAI, on the email id: advbbpa@trai.gov.in with a copy to jtadv-bbpa@trai.gov.in. For any clarification/information, Shri Sanjeev Kumar Sharma, Advisor, (Broadband and Policy Analysis), may be contacted at Telephone No +91-11-23236119.

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V. Ryhand